

**Central Administrative Tribunal  
Principal Bench**

**CP-475/2018  
in  
MA No. 974/2016  
in  
OA- 1693/2013**

**New Delhi, this the 10<sup>th</sup> day of August, 2018**

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Iqbal Singh s/o Late (Shri) Chanan Singh  
EE (QS&C) (NFSG)  
Joint Director (Contracts)  
HQ Chief Engineer Shillong Zone  
S.E. Falls, Shillong  
Meghalaya – 793011

Resident of House No. 165/2  
HQ Chief Engineer, Shillong Zone  
S.E. Falls, Shillong  
Meghalaya – 793011

**...Petitioner**

**(In person)**

**Versus**

1. Sh. Sanjay Mitra  
The Defence Secretary  
Department of Defence, 101-A  
South Block  
New Delhi – 110011.

2. Lt.Gen S.K. Shrivastava  
The Engineer-in-Chief  
Integrated HQ of Ministry of Defence (Army)  
Kashmir House  
New Delhi - 110011

**...Respondents**

.2.

## ORDER (ORAL)

**Hon'ble Ms. Nita Chowdhury, Member (A)**

This CP has been filed by the petitioner, who is appearing in person. He is only able to explain the date when he received the copy of the order of the Tribunal. He says he never served the copy of the same on the respondents. It is not clear from this application, when respondents received the orders of the Tribunal dated 10.04.2018. The petitioner is directed to give a copy of this order to the respondents drawing their attention to the orders passed by this Tribunal and, in case of receipt of no reply, he may come back to the Tribunal again after the passage of stipulated period as prescribed in the OA. Accordingly, this CP stands closed, at present, with liberty to file a fresh, if the need so arise.

(S.N. Terdal)  
Member (J)

(Nita Chowdhury)  
Member (A)

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